

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-364-2020

Dr. Claude Alvares and Ors. ... Petitioner
Versus
Vilalge Panchayat of Parra and Ors. ... Respondents

Mr. C. A. Ferreira and Ms. Anamika Gode, Advocates for the
Petitioners.

Mr. P. Vernekar, Advocate for Respondent No.1.

Mr. D.J. Pangam, Advocate General with Ms. Maria Correia,
Additional Government Advocate for NGPDA.

Mr. D.J. Pangam, Advocate General with Mr. Deep Shirodkar,
Additional Government Advocate for Respondent Nos.2 and 5.

**Coram:- DIPANKAR DATTA,CJ &
M. S. SONAK, J**

Date:- 21st December, 2020

P.C.:

At the request of Mr. P. Vernekar, learned Advocate, stand
over to 18/01/2021.

M. S. SONAK, J

CHIEF JUSTICE

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